# Central Administrative Tribunal Principal Bench: New Delhi

## CP No.702/2014 MA No.653/2018 & MA No.916/2018

in

OA No.1177/2014

New Delhi, this the 21st day of February, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

Rajesh, Age-24 years S/o Rishi Parkash,H.No-336, VPO-Bankner, Narela, Delhi-40. ...Petitioner

(By Advocate: Mr. Sachin Chauhan)

#### **VERSUS**

- 1. Sh. Ashim Khurana, Chairman, Staff Selection Commission, Block No.12, CGO Complex, New Delhi-110 003.
- Shri Gajender Singh Thakur, Regional Director (NR), Govt. of India, Department of Personnel & Training, Staff Selection Commission, Block No.12, CGO Complex, New Delhi-110 003.
- Dr. Hasmukh Adhia,
  Secretary,
  Department of Revenue,
  Govt. of India,
  North Block, New Delhi. ...Contemnors/Respondents

(By Advocate: Sh. N.D. Kaushik, Sh.R.K. Sharma)

### ORDER (Oral)

### By Hon'ble Mr. Raj Vir Sharma, Member (J):

Heard the learned counsel for the parties.

2. Learned counsel for the petitioner submitted that in para 48 of the judgment dated 30.07.2014 passed in OA No.930/2014 and other connected OAs, this Tribunal has quashed and set aside the show cause notice and a direction had been given for allocation of

the services to the petitioners. Although the respondents have

forwarded the dossiers of the petitioner/petitioners but allocation of

service is yet to be done by the respective user department. On the

other hand, learned counsel for the respondents submitted that

they have allocated the service also.

3. Leaned counsel for the petitioner submitted that liberty should

be given to the petitioner to approach the Tribunal in case any

delay occurs in allocation of service by the user department.

4. In view of the above, we are satisfied that respondents have

substantially complied with the order of this Tribunal. Therefore,

this CP is closed. Notices issued to the respondents are discharged.

However, the petitioner is given liberty to approach this Tribunal in

case any delay occurs in allocation of service.

5. All pending MAs are disposed of accordingly.

(Nita Chowdhury)

Member (A)

/mk/

(Raj Vir Sharma)

Member (J)